

Dis.No. 1758/Estt/2019.

Dated: 18-05-2020.

C I R C U L A R

Sub: COURTS-Civil and Criminal Courts-Instructions to be followed while functioning of Courts-Issued by the Honourable High Court of Andhra Pradesh, Amaravathi-Communicated – Regarding.

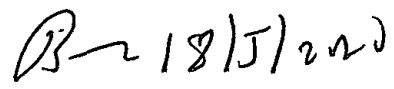
Ref: Message received from the Honourable High Court of Andhra Pradesh, Amaravathi.

@@@

The Honourable High Court of Andhra Pradesh has issued a Message in the referece cited directing all the Subordinate Courts under its Control to follow the following instructions while functioning of the Courts. The said instructions to be followed are as follows;

1. Filing will be online.
2. Hearing will be through video conferencing
3. Notification dt 17.5.2020 is subject to all earlier notification of High Court and guidelines issued by MHA Govt of India.
4. Please insist the staff to take all precautions like wearing of masks, using sanitizers and social distancing.
5. Coordinate with medical and health authorities for the same
6. Please see that all chambers and court halls and sections are sanitized.
7. Ensure that thermal devices are put at the entrance ponits to check temperature.

All the Judicial Officers working in the Unit of Kurnool District are requested to follow the above instructions scrupulously and to take steps to get any requirements with regard to the following of instructions from the Departments concerned.


ADDITIONAL DISTRICT JUDGE,
FAC.PRINCIPAL DISTRICT JUDGE,
KURNOOL.

To
All the Judicial Officers in the District.
The Secretary, DLSA, Kurnool.

Note: The same can be downloaded from the Official Website of District Court, Kurnool.